## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA UNSTARRED QUESTION NO : 642** (TO BE ANSWERED ON THE 10<sup>th</sup> February 2025)

## **EFFORTS TO MAKE THE COUNTRY A DEVELOPED NATION BY 2047**

642. SMT SANGEETA YADAV

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the efforts made by Government to make 'Viksit Bharat' by 2047 in the civil aviation sector;

(b) whether Government has drawn any roadmap for raising the share of domestic companies in total demand;

(c) if so, the details thereof;

(d) whether efforts by Government during the last five years have helped in improvement of the civil aviation sector's contribution to the country's GDP; and (e) if so, the details thereof and if not, the reasons therefor?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (e) : India is now the third-largest domestic aviation market in the world, marking a tremendous rise in its aviation sector. With a 15% year-on-year increase in air passengers, Indian airports have handled an impressive 37.6 crore passengers in FY24 alone. Development of airports is crucial to enhance connectivity which in turn will create economic opportunities, development of trade and tourism and link remote areas to urban and global markets. Ministry of Civil Aviation has issued the National Civil Aviation Policy, 2016 which seeks to provide a conducive ecosystem for overall growth of the Indian aviation sector in a harmonised manner that includes growth of all its sub-sectors viz airlines, airports, MRO, FTO etc. To enhance regional air connectivity from unserved and underserved airports in the country for making air travel affordable to the masses, government launched the

Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) in October 2016. Five rounds of bidding under the RCS-UDAN scheme have been completed and 88 unserved and underserved airports (including 13 heliports and 2 water aerodromes) have been operationalised under the UDAN Scheme.

Further, the NCAP also envisages growth of international connectivity from India and developing International Aviation Hubs in the country. The Bhartiya Vayuyan Adhiniyam 2024 has replaced the Aircraft Act 1934 and is another step towards

achieving 'Viksit Bharat' by 2047. As per the recent report "The Value of Air Transport to India" published by International Air Transport Association (IATA), Civil Aviation in India contributes to 1.5% of the total GDP.

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